## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.8/59/HDB/2016
NAME OF THE COMPANY	Vestal Educational Services Pvt. Ltd
NAME OF THE PETITIONER(S)	Mr. Lanka Venkata Naga Muralidhar
NAME OF THE RESPONDENT(S)	Vestal Educational Services Pvt. Ltd & (04) Others
UNDER SECTION	59

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASI REDDY	ADVOCATE	WASEREDDY. VIMAL @GMAIL COM	Visl

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CH. MAHESH	Drocle	9948073104	O.M.
			. "

**Enclosed Order Sheet** 

## ORDER

Heard, Shri Vimal Vasi Reddy, Ld. Counsel for the Petitioner and Shri Ch.Mallesh, Ld Counsel for the Respondent.

At the request of parties, post the case on 14-11-2017.

Case is posted to 14-11-2017.

MEMBER (Judl)